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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-16/2020/12328/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Joint Registrar,
Gauhati High Court,
Itanagar Permanent Bench,
Yupia, Arunachal Pradesh

Dated Guwahati, 18th December, 2023

Sub:- **Leave Encashment.**
Ref:- Letter no. HC(IB)-VIG/01/2023, dated 23.11.2023

Sir,

With reference to the letter on the subject cited above, I am directed to inform you that the leave encashment of Shri Tage Halley, the District & Sessions Judge, Tezu, Arunachal Pradesh for the block periods of 2020-2021 and 2022-23 has been approved, subject to the availability of leave.

Shri Tage Halley may be informed accordingly.

Thanking you.

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo NO.HC.VII-16/2020/12329-12332/A, dated 18th December, 2023

Copy to:

1. The Accountant General (A&E), Itanagar, Arunachal Pradesh, for information.
2. Shri Tage Halley, the District & Sessions Judge, Tezu, Arunachal Pradesh for information, with reference to his letter dated 08.11.2023.
3. The Secretary to the Govt. of Arunachal Pradesh, Law & Judicial Department, for information.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Sd/-
18/12/23

REGISTRAR (VIGILANCE)

Sd/-
18.12.2023